

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 281 of 2013 &
I.A. No. 382 of 2013

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Central Railway, Mumbai

..... Appellant(s)

Versus

Tata Power Co. Ltd. & Anr.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Mohammad Ali Choudhary for
Dr. Ashwani Bharadwaj

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishal Anandfor R.1
Mr. Buddy A. Ranganadhan for R.2

ORDER

Post the matter on **30.07.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson